general and North Eastern region, including Assam, in particular. While it is difficult to precisely quantify the total loss, the loss in petroleum and fertilizer sector alone would come to Rs. 1272 crores. Due to disruption of rail movement the Railways suffered financial loss of Rs. 32 crores besides a general drop in passenger traffic. Several projects have been delayed resulting considerable in escalation. The State exchequer lost Rs. 45 crores in revenues. Besides 334 persons lost their lives upto June 15, 1982, due to violence in the wake of the agitation.

## Thefts in Students Hostels in Delhi

2198. SHRI DINESH GOS-WAMI: SHRI RAMCHANDRA BHARADWAJ:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government are aware of the increasing incidents of thefts in certain students, hostels in Delhi, which is creating a panic among the inmates; and
- (b) if so, what measures have been taken to tighten the security measures and intensify patrolling by police particularly at night?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBA-IAH): (a) The number of cases reported to the Delhi Police does not show any increase in the incidents of thefts/burglary in the students hostels in Delhi.

(b) All the students' hostels . have their own watch and ward staff. The police also maintains vigil through patrolling or by stationing picket at vulnerable points.

## J & K Resettlement Bill

2199. SHRI HARISHANKAR BHABHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Government was consulted by the Jammu and Kashmir Chief Minister, prior to the passing of the 'J & K grant of Permit for Settlement in or Permanent Return to the State Bill' as now passed by the J & K Assembly enabling certain Pakistani citizens to settle in India as Indian citizens; and
- (b) if so, what steps have been taken to dispel the misunderstanding created by the J & K Chief Minister's claim that the Central Government was fore-informed of the matter?

THE MINISTER OF STATE IN THE' MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAR IAH): (a) and (b) No such consultation on the Bill, referred to had taken place and this position had been made known to the State Government.

## बंगलीर में किश्चियन कांफ्रेंस

2200 श्री प्यारेनाल खंडेलवाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि मई, 1981 में बंगलौर में किश्चियन कांफ़्रेंस आफ एशिया हुई थीं ;
- (ख) यदि हां, तो क्या सरकार इस सम्मेलन की विस्तृत कार्यवाही से परिचित है :
- (ग) क्या यह भी सच है कि उक्त सम्मेलन में "स्वतंत्र दलित स्थान" की मांग की गई थी; और
- (घ) यदि हां, तो सरकार ने इस संबंध में क्या कार्यवाही की है ?